

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 482/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: Selvel Advertising Ltd.  
V/s.  
Percept Out of Home

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prayankar Reparel	Advocate for P.	

ORDER

**TCP 482/I & BP/NCLT/MB/MAH/2017**

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time to file Form No. 5. Time is granted.
3. Adjourned to **29<sup>th</sup> June, 2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **18.04.2017**